

HIGH COURT OF JAMMU AND KASHMIR
(Office of Registrar General at Jammu)

NOTIFICATION

Subject: - Winter Vacation.

No. 1229 **Dated :** 17/12/18

It is notified for the information of all concerned that the Subordinate Courts of Kashmir Province and the courts located in Kishtwar, Judicial District Baderwah, Batote, Gool, Bani, Banihal and Ukhral of Jammu Division shall observe 15 days winter vacation with effect from 01-01-2019 to 15-01-2019 (Both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the concerned Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdictions.

By order;

(Sanjay Dhar)
Registrar General
17/12/18

No: 47704-43/N4.

Dated 17/12/18

Copy to:-

1. Advocate General, State of Jammu and Kashmir, Jammu
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
3. Registrar Vigilance, High Court of J&K, Jammu
4. Secretary to Government Department of LJ&PA, Civil Secretariat, Jammu
5. Registrar Rules, High Court of J&K, Jammu
6. Registrar Judicial, High Court wing Jammu/Srinagar
...for information
7. All Principal District and Sessions Judges of Kashmir Province including Principal District and Sessions Judge Baderwah, Ramban, Kishtwar and Kathua.
...for information with the direction to circulate the notification among all the Judicial Officers in their respective districts.
8. Bench Secretary to Hon'ble the Chief Justice for information of Her Ladyship.
9. Secretary to Hon'ble Mr. Justice _____
... for their Lordships' kind information.
10. President Bar Association, Jammu/Srinagar for information.
- ✓ 11. Central Project Coordinator, e-Courts for uploading the same on the website.
12. Government Press, Jammu
13. Office file.

Registrar General
17/12/18